

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO 1553  
TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2022**

**INVESTIGATION ON SPECIAL AUDIT COMMITTEE REPORT AGAINST THE  
DOCTOR WHO SOUGHT VRS**

**1553. SMT. PHULO DEVI NETAM:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status and details of the ongoing investigation/enquiry on the points highlighted in Special Audit Committee against the doctor who sought VRS;
- (b) whether the doctor against whom the enquiry is pending, has been given VRS during the course of Investigation; and
- (c) whether the Department of Personnel and Training and the Department of Legal Affairs were consulted before granting VRS and what were their opinions?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) All such cases are handled as per vigilance manual. Voluntary Retirement Scheme (VRS) request of the officer was accepted with the approval of the competent authority.

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